Ban on Nimesulide and Rosiglitazone

†3677. DR. RAM PRAKASH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether Nimesulide and Rosiglitazone are banned in the USA; and
- (b) if so, whether Government will consider to impose ban on them in India also?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SUDIP BANDYOPADHYAY): (a) and (b) Nimesulide has never been introduced in USA. The drug Rosiglitazone, associated with increased risk of cardiovascular events, has not yet been banned in USA but put on restricted use only.

The Central Government has recently prohibited the manufacture, sale and distribution of Nimesulide formulations in children below 12 years of age and Rosiglitazone in the country. However, the notification banning Nimesulide formulations has been challenged in the High Court of Madras and the Hon'ble Court has granted an interim stay.

Measures for curbing activities of quacks

3678. SHRI AVTAR SINGH KARIMPURI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government is aware of operating of fake doctors or quaks resulting in deaths of people in the country;

- (b) if so, the details thereof;
- (c) the number of fake doctors/quacks identified during the last three years; and

(d) the corrective steps taken by Government to check the activities of such fake doctors/quacks in the country?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SUDIP BANDYOPADHYAY): (a) and (b) The Government is aware of the existence of fake doctors or quacks in the country. State Governments are empowered to monitor and take action against unqualified medical practitioners as per the IMC Act, 1956.

[†]Original notice of the question was received in Hindi.